



4

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/209/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	HARI SHANKAR MANI. SANDEEP KUMAR	Counsel. For Respondent Petitioner.	
2)	AKSHAYA RAMADURAI for M/s R. PARTHASARATHY RAHUL BALAJI	RESPONDENTS	

ORDER

Shri Sandeep Kumar, representing counsel for petitioner present. Ms R Akshaya Ramadurai, counsel for respondents present. Both the counsels reported that talks between the parties for settlement are still going on. As seen in the previous orders time was extended for reporting the outcome of the settlement talks. Even today both the counsels sought further time for reporting the same. At request this bench is inclined to grant time. Accordingly time extended. Put up on 20/3/2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)